

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; THE MINISTER OF THE STATE OF THE MINISTRY OF EARTH SCIENCES; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN): Sir, there is an agreement that we don't respond immediately to Zero Hour mentions. I have taken note of the issues raised by the hon. Members. I will bring it to the attention of the Government.

MR. DEPUTY CHAIRMAN: Now, we are taking up Special Mentions, as a special case, because there is still time left. The legislative business will be taken up at 2 o'clock.

श्री राजनीति प्रसाद (बिहार) : सर, ...(व्यवधान)...

श्री उपसभापति : दो बजे से ...(व्यवधान)... मंत्री तैयार थे, मगर ...(व्यवधान)...

श्री राजनीति प्रसाद : सर, ...(व्यवधान)...

श्री उपसभापति : आप बैठिए ना इसमें विवाद किस बात का है? ...(व्यवधान)...

SPECIAL MENTIONS

Demand to resolve the plight of Indians working in Spain

SHRI AVTAR SINGH KARIMPURI (Uttar Pradesh): Mr. Deputy Chairman, Sir, I want to draw the attention of the House to an issue of public importance concerning the plight of over 5000 Indians, majority of them from Punjab, who are earning their livelihood by working in Spain in the hotel industry, agricultural and piggery farms. But their livelihood is at stake due to the changes made by the Spanish Government in the immigration rules by stipulating that the immigrants have to produce Police Clearance Certificate (PCC) issued by the Union Government of the country of the immigrant for permanent immigration purposes.

But this long pending demand of the immigrants for getting the PCC from the Union Home Ministry in New Delhi was not heeded to and they had to stage a protest *dharna* outside the Indian Consulate in Barcelona on Monday. They have also been compelled to launch a hunger strike in front of Indian Embassy in Madrid.

I request the Union Home Ministry to immediately address the needs of Indians working in Spain by issuing the said Police Clearance Certificate immediately by amending its rules. I also request the Prime Minister's Office (PMO) to intervene in this matter and direct the Indian High Commission in Spain to liaison with the Spanish Government through diplomatic channel to protect the rights of Indians working there immediately.

सरदार तरलोचन सिंह (हरियाणा) : सर, मैं इस विषय से अपने आपको संबद्ध करता हूँ।

Demand to give fertilizer subsidy to farmers directly

श्री मोती लाल वोरा : उपसभापति महोदय, मेरे विशेष उल्लेख का विषय है - खाद सब्सिडी सीधे किसानों को दिया जाना।